

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1771
ANSWERED ON:04.08.2010
EDUCATION IN NAXAL AFFECTED DISTRICTS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to launch several schemes for the comprehensive development of education in naxal affected districts in the country;
- (b) if so, the details thereof, scheme-wise;
- (c) whether the Government also proposes to open Kendriya Vidyalayas/ Navodaya Vidyalayas/Colleges and other educational institutions in naxal affected districts of the country in next two years;
- (d) if so, the details thereof, location-wise;
- (e) the funds allocated for these schemes and for opening of educational institutions, State-wise; and
- (f) the steps proposed to be taken to ensure that enrolment in these educational institutions are optimum?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (f): Education is a subject on the Concurrent List of the Constitution, it is the shared responsibility of both the Central and the State Governments for the development of education. Establishment of an educational institution in a State/UT is the primary responsibility of the State/UT Government. The National Policy of Education (NPE), 1986(as modified in 1992) provides for a National System of Education, which implies that up to a given level, all students, irrespective of caste, creed, location or sex, have access to education of a comparable quality. The Right of Children to Free and Compulsory Education Act, 2009 which provides for free and compulsory education to all children in the age group of six to fourteen years and the Constitution Eighty-sixth Amendment Act have come into force from 01-04-2010. Model Degree Colleges are being established one each in 374 educationally backward districts with low GER. These colleges will predominantly serve rural areas and districts with concentration of population of SC/ST/Minorities.

Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the wards of transferable Central Government employees. Opening of new KVs depends on the viability of the proposals received from the sponsored authorities, sanction of the competent authority and availability of funds. Navodaya Vidyalaya Scheme provides for opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. There is one functional KV and one JNV in Balaghat district of Madhya Pradesh which is affected by extremism. New KVs have been sanctioned in July, 2010 in the ST concentration districts of Umaria, Betul and Harda.

Rashtriya Madhyamik Shiksha Abhiyan (RMSA) inter alia, envisages setting up of new secondary school within a reasonable distance of every habitation, improvement/strengthening of existing Govt. secondary schools and appointment of additional teachers to improve Pupil Teachers Ratio (PTR). This Ministry has advised the States of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Orissa and Uttar Pradesh to accord priority to the districts affected by left wing extremism while formulating Annual Plans under RMSA. Out of 2478 new secondary schools approved during the year 2009-2010, 384 schools have been sanctioned in 34 districts affected by Left Wing Extremism.